

ter has replied that there is want of experts.

### Janata Policy

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\*1202. { Shri A. K. Gopalan:  
          { Shri Warrior:

Will the Minister of Finance be pleased to state:

(a) how many Janata Policies of the Life Insurance Corporation of India were sold at the time of its inauguration in Bombay;

(b) whether any check-up was made as to the correctness of figures; and

(c) if so, with what result?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) 290.

(b) yes.

(c) All the policies sold were genuine.

Shri A. K. Gopalan: Has the Government received any representation from anybody questioning the correctness of these figures and if so may I know whether it has made any check-up about it?

Shri B. E. Bhagat: I am not aware of any representation having been received by us.

Shri Hem Barua: May I know if the attention of the Government was drawn to a speech made by the Chairman of the Corporation to the effect that the Janata scheme has failed to create popular enthusiasm and it is not working satisfactorily, and if so, has the Government evaluated the reasons for this lack of popular enthusiasm?

Shri B. E. Bhagat: I am not aware of that statement. Our impression is that it has aroused popular enthusiasm.

Shri Nathwani: May I know whether this business of Janata policy is done by the Corporation with a view to its profitability or not and if so whether separate accounts are kept or not?

Shri B. E. Bhagat: This policy was started only in May last, and this is to reach the smaller section and the

rural areas and the working population. As far as profitability is concerned, in drawing up the details of the scheme that must have been one of the considerations, and only when the accounts are ready can we know about the position. I am not in a position to answer very precisely the question of the hon. Member.

Mr. Speaker: Shri K. B. Malvia. Absent.

Raja Mahendra Pratap: Can I ask a question on this?

Mr. Speaker: The hon. Member tabling question is not there.

### Riots in Ramanathapuram

\*1204. { Shri B. K. Galkwad:  
          { Shri Siva Raj:  
          { Shri B. C. Kamble:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Commissioner for Scheduled Castes and Scheduled Tribes toured recently the disturbed areas of Ramanathapuram in Madras;

(b) if so, whether he has submitted any report to Government on the situation; and

(c) whether a copy of the report will be laid on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes.

(b) Yes.

(c) No. Such reports are as a rule confidential, all the more so where they deal with matters concerning State Governments.

Shri B. K. Galkwad: Last time the reply was given by the hon. Deputy Minister that 2,800 houses were burnt. It means that there must be not less than 10,000 people who have become homeless. May I know whether the Government have started any camp like the refugee camps for these people till they are settled as before; if not why not?

Shrimati Alva: No, Sir.